

## 12.25 hours.

## PAPERS LAID ON THE TABLE

REVIEW OF CEMENT CORPORATION OF INDIA  
LIMITED FOR 1969-70 AND ANNUAL  
REPORT THEREOF

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRIAL DEVELOP-  
MENT (SHRI GHANSHYAM OZA): On  
behalf of Shri Moinul Haque Clouthury, I  
beg to lay on the Table a copy each of the  
following papers (Hindi version) under sub-  
section (1) of section 619A of the Companies  
Act, 1956 :

- (1) Review by the Government on the  
working of the Cement Corporation of  
India Limited, New Delhi for the  
years 1969-70
- (2) Annual Report of the Cement Corpora-  
tion of India Limited, New Delhi, for  
the year 1969-70 along with the Audited  
Accounts and the comments of the  
Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-642/71]

REVIEW OF WATER AND POWER DEVELOPMENT  
CONSULTANCY SERVICES (INDIA) LIMITED  
AND ANNUAL REPORT THEREOF

THE MINISTER OF IRRIGATION AND  
POWER (DR. K. L. RAO) : I beg to lay on  
the Table a copy each of the following papers  
(Hindi and English versions) under sub-section  
(1) of section 619A of the Companies Act,  
1956 :

- (1) Review by the Government on the  
working of the Water and Power Devel-  
opment Consultancy Services (India)  
Limited, New Delhi, for the period  
26th June, 1969 to 31st March, 1970.
- (2) Annual Report of the Water and Power  
Development Consultancy Services  
(India) Limited, New Delhi, for the  
period 26th June, 1969 to 31st March,  
1970 along with the Audited Accounts  
and the comments of the Comptroller  
and Auditor General thereon.

[Placed in Library. See No. LT-643/71]

\*Moved with the recommendation of the President.

## PUBLIC ACCOUNTS COMMITTEE

## THIRD REPORT

SHRI C. C. DESAI (Sabarkantha) : I beg  
to present the third Report of the Public  
Accounts Committee regarding paragraph 36  
of Audit Report (Civil) 1970 relating to Ex-  
ploratory Tubewells Organisation.

## 12.26 hours

## \*DEMANDS FOR GRANTS, 1971-72 Contd.

MINISTRY OF EDUCATION AND SOCIAL WELFARE  
AND DEPARTMENT OF CULTURE

MR. SPEAKER : The House will now  
take up discussion and voting on Demand Nos.  
6 to 10 and 113 relating to the Ministry of  
Education and Social Welfare and Demand  
Nos. 98 to 100 relating to the Department of  
Culture for which 6 hours have been allotted.

Hon. Members present in the House who  
are desirous of moving their cut motions may  
send slips to the Table within 15 minutes indi-  
cating the serial numbers of the cut motions  
they would like to move.

## DEMAND NO. 6—DEPARTMENT OF EDUCATION

MR. SPEAKER : Motion moved :

"That a sum not exceeding  
Rs. 1,00,57,000 including the sums already  
voted 'on account' for the relevant services  
be granted to the President to defray the  
charges which will come in course of pay-  
ment during the year ending the 31st day of  
March, 1972, in respect of Department of  
Education."

## DEMAND NO. 7—EDUCATION

MR. SPEAKER : Motion moved :

"That a sum not exceeding  
Rs. 73,12,86,000 including the sums already  
voted 'on account' for the relevant services  
be granted to the President to defray the  
charges which will come in course of pay-  
ment during the year ending the 31st day of  
March, 1972, in respect of 'Education'."